

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI**

**ORDER**

The following shortlisted officials (retired from this establishment) engaged on contractual basis are hereby deputed in the district as mentioned against their names, **with immediate effect:**

| Sl. No. | Name of retired official                               | Place of Posting  |
|---------|--|---|
| 1.      | Ms. Sunita Kumari Seth<br>W/o- Pradeep Seth            | Stenographer in the Office Pool, South-West District, Dwarka Courts, Delhi. |
| 2.      | Sh. Pitamber Lal Vaish<br>S/o- Late Sh. Babu Ram Vaish | Stenographer in the Office Pool, East District, Karkardooma Courts, Delhi.  |
| 3.      | Sh. Dinesh Kumar Goel<br>S/o- Late Sh. Ram Vilas       | Stenographer in the Office Pool, North-West District, Rohini Courts, Delhi. |
| 4.      | Ms Usha Arora<br>W/o Late Sh. Govind Arora             | Stenographer in the Office Pool, West District, Tis Hazari Courts, Delhi.   |

**Note:** Non-compliance of the transfer & posting order / immediately proceeding on leave shall be considered deliberate insubordination and the official shall be placed under suspension and disciplinary action shall be taken against the official, as per rules.


  
(NAROTTAM KAUSHAL)  
28-2-24  
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)  
DELHI  
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No. 14455-14477 /Admn-I/P&T/HQs/2024

Dated, Delhi the 28 FEB 2024

**Copy forwarded for information and necessary action to:-**

1. The Principal District & Sessions Judge, West/ South-West/ East/North-West, Delhi/New Delhi.
2. The Officer In-Charge/DDO, Accounts Branch, Central/ West/South-West/East/North-West, Delhi/New Delhi.
3. The Officials concerned for immediate compliance.
4. PS to the undersigned.
5. The Administrative Officer (Judl.), Administration Branch-I, Central, Tis Hazari Courts, Delhi.
6. The Dealing Official, Personal File, Administration Branch-I, Central, Tis Hazari Courts, Delhi.
7. The Dealing Official, Leave Section, Accounts Branch, Room No. 114, Central, Tis Hazari Courts, Delhi.
8. The Dealing Official, ACR Cell, Central, Tis Hazari Courts, Delhi.
9. The Dealing Official, Layers, Computer Branch, Central, Tis Hazari Courts, Delhi.
10. The Web-site Committee, Tis Hazari Courts, Delhi.

  
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)

DELHI  
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